

Annexure-5

Name of the corporate debtor: Rutika Creations Private Limited; Date of commencement of liquidation: 08/10/2020; List of stakeholders as on: 18/03/2021

List of operational creditors (Government Dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks if any |
|--------------|--|--------------|--------------------|---------------------------|------------------|---------------------------|-----------------|---|---|--|----------------------------|---|--------------------------|------------------------------------|--|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | The Deputy Commissioner of Customs EPCG Monitoring Cell JNCH Nhava Sheva | Custom Dept. | | 22/10/2020 | 23,41,524 | 0 | Unsecured | 0 | NA | 0 | 0 | 0 | 2341524 | 0 | Claim rejected in full as the claim form submitted was not notarized and supporting documents not received as required |
| Total | | | | | 23,41,524 | 0 | | | | 0 | 0 | 0 | 2341524 | | |